

Sl. No.	State	Sanctioned strength	In position	Posts vacant
12.	Kerala	172	130	42
13.	Madhya Pradesh	305	266	39
14.	Maharashtra	317	255	62
15.	Manipur	89	64	25
16.	Nagaland	75	62	13
17.	Odisha	195	120	75
18.	Punjab	172	141	31
19.	Rajasthan	215	187	28
20.	Sikkim	32	31	01
21.	Tamil Nadu	276	236	40
22.	Telangana	139	104	35
23.	Tripura	69	53	16
24.	Uttar Pradesh	517	445	72
25.	Uttarakhand	73	62	11
26.	West Bengal	347	272	75
TOTAL		4982	4024	958

Commitment to family of martyrs of Pulwama attack

1510. SHRI SYED NASIR HUSSAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has not fulfilled its commitments made with the family of martyrs who lost their life in Pulwama attack;

(b) if so, the reasons for the delay; and

(c) if the answer to (a) is no, the details of commitments fulfilled, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) The Government has fulfilled its commitments made to

the family of martyrs who lost their life in Pulwama attack during the year 2019. The details of the terminal benefits paid to the Next of Kin (NoK) in respect of the martyrs is given in the Statement. [Refer to the Statement appended to the Answer to USQ No. 1467 Part (b)]

However, in respect of Shri Vijay Soreng (HC/GD, No.933180149), the terminal benefits could not be paid for want of succession certificate.

Discussion with CMs on steps to curb maoists

1511. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government held discussion with the Chief Ministers on steps to curb Maoists;

(b) if so, the deliberations made in the meeting;

(c) whether it is also a fact that many Chief Ministers were against the withdrawal of Central Armed Forces from the States as well as demanded that the burden to tackle the menace of Left Wing Extremism should be shared equally by both the Centre and the States; and

(d) if so, the views of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) The Union Home Minister held a meeting to review Left Wing Extremism (LWE) scenario with the Chief Ministers of the affected States on 26 August, 2019.

During the meeting, various security measures and development interventions taken up by the Central and State Governments to implement the multi-pronged National Policy and Action Plan - 2015 were discussed in detail.

Union Ministers of Road Transport and Highways, Rural Development, Skill Development and Entrepreneurship, Communication and Information Technology and Finance also attended the meeting.

(c) and (d) No Central Armed Police Forces (CAPFs) are being withdrawn from Left Wing Extremism theatre. However, depending on dynamic security scenario CAPFs are redeployed from one area to another.